cost as in the case of scheduled formulations and tO fumish the de tails Of proposed retail price In Form *i* as per provisions of DPCO, 1987. lov-" ernment is empowered to fix the l rice of any formulation including ion-scheduled formulation including ion-scheduled formulation wherever found necessary.

Implementation of Fixed prices by Dragr Companies

1598. SHRI CHANDRIKA PRA AD TRIPATHI: Will the Minister of INDUSTRY be pleased to state;

- (a) whether it ig a fact that depapite the dismissal of Drug Compa lies petitions against price fixation by the Supreme Court and Delhi High Court, the Drug Companies have not yet implemented the prices Of medicnes which were fixed about six years black; and
- (b) whether Government have ake any steps to provide these medic nes at fair prices to the poor consum :rs?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEI AND PETROCHEMICALS IN MINISTRY OF INDUSTRY R. K. JAICHANDRA SING I): (a) and (b) A large number of *I* drug;; and formulations are involved in these cases. To the extents ir or mation is available, the prices fi ted by the Government have since implemented by the companies cerned.

Mark up on Insulin, etc.

1599. SHRI CHANDRIKA PRASAD TRIPATHI; Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is a fact that G iv-ernment have raised the mark up on Insulin, Aspirin, Hydrochlorothiax le, Digoxin, Penicillin and its salts from 40 per cent to 100 per cent under he Drugs Price Control Order, 1987;
- (b) whether it is also a fact t that the Hathi Committee considered th se drugs essential;

- (c) due to 60 Per cent mark up what will be the effect on the sumer of on these drugs; and
- (d) what is the justification for allowing such a high mark up to the Drug Industry?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) and (b) Yes, Sir

- (c) The prices of formulation based on the bulk drugs referred to in part (a) of the question may go up
- (d) The decision has been taken in accordance with the measures for rationalisation quality control ane' growth of drugs and pharmaceutical industry in India announced by the Government in December, 1986 and the recommendations of Kelkar Committee.

Production and import of Diptheria Toxoid etc.

1G00. SHRI RAJNI RANJAN SAHU: Will the Minister of INDUSTRY be pleased to state

- (a) whether it is a fact that Dip theria Toxoid, Tetanus Toxoid and Pertussis Toxoid were considered sential by the Hathi Committee;
- (b) whether it is also a fact the these drugs were covered under Cate gory I of the Drugs Price Conti Order, 1979;
- (c) whether it is also a fact th t production capacities of these dni£j are lying idle;
- (d) what was the quantum of im port of each vaccine during the last three years;
- (e) whether it is also a fact that Government have decontrolled the prices of these vaccines under the Drugs Price Control Order, 1987;